

- (b) (i) Milk powder ... 1750 MT
 (ii) Edible oils ... 811 MT
 (iii) Pulses ... 200 MT

(c) These quantities will meet only a fraction of our requirements for the refugees. The rest of our requirements are being met from indigenous stocks and assistance received from foreign Governments and other international organisations.

Implementation of D.A. linking of workers of HEC, Ranchi

4303. SHRI B. N. REDDY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the management of Heavy Engineering Corporation, Ranchi have not implemented the D. A. linking of the workers, which they had agreed to implement in an agreement in 1968 with the recognised union ; and

(b) if so, the steps taken by Government to implement the same ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL & MINES (SHRI SHAH NAWAZ KHAN) : (a) Presumably, this refers to the recent differences between the management and the recognised union of Heavy Engineering Corporation, regarding interpretation of the clause relating to payment of dearness allowances, in the Agreement reached in November, 1969. These differences have since been amicably settled through direct negotiations.

(b) Does not arise.

Utilization of Township maintenance Fund by Management of H E C , Ranchi

4304 SHRI DINEN BHATTACHARYA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Township maintenance fund has not been spent by the management of Heavy Engineering Corporation, Ranchi during the last three years, on the welfare work of the employees ;

(b) if so, the reasons therefor ; and

(c) the steps taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL & MINES (SHRI SHAH NAWAZ KHAN) : (a) to (c). Township maintenance funds are meant to be used for maintenance of assets in the township and cannot be used for welfare work of employees. Funds are separately allocated, from time to time, for welfare of employees. Both the funds have been adequately utilised in the past three years.

Registered Labour Unions in Tripura

4305. SHRI BIREN DUTTA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are aware that Labour Department of Tripura Administration have got very small number of Registered Unions ;

(b) the number of Registered Unions in Tripura ; and

(c) the number of workers under these Unions, category-wise ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (c). According to information made available by the Tripura Administration there are 39 registered trade unions in Tripura with reported membership as follows :

Industry	No of union members
1. Tea	5,516
2. Electricity	286
3. Transport	2,537
4. Commerce	692
5. Petroleum	224
6. Wood	316
7. Municipality	253
8. Others	1,334